

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/145(KB)2018
IA(I.B.C)/800(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	ORIENTAL BANK OF COMMERCE VS KOLKATA CONDUCTOR & CABLE PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Tanvi Luhariwala, Adv.] For the Liquidator
Ms.Madhuja Barman,Adv.]

ORDER

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/800(KB)2024-** is an application filed by the Liquidator placing on record Progress Report, which is at page 17 and this application is duly supported by an affidavit of Liquidator at page 15. This progress report is taken on record and IA is accordingly **allowed and disposed** of.
3. Post the matter for filing further progress report on **17/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**